

ITEM NO.96

REGISTRAR COURT

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 23160/2024

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BALIRAM SONKAR

Respondent(s)

IA No. 237726/2024 - CONDONATION OF DELAY IN FILING THE SPARE
COPIES)

Date : 06-11-2024 These matters were called on for hearing today.

For Petitioner(s)

Mr. Adarsh Upadhyay, AOR
Mr. Aarohi Bhalla, Adv.
Mr. Shashank Pachauri, Adv.
Mrs. Pooja Kabra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing spare copy for service on sole respondent is
hereby condoned.

Let notice be issued immediately.

List again on 17.12.2024.

SUJATA SINGH
Registrar

pm